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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**



IA 405 of 2017 in C.P. (I.B) No. 115/7/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018**

Name of the Company: V. R Polyfeb Pvt Ltd.
V/s.
Umesh Ved (IRP) & Ors.

Section of the Companies Act: Section 60 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Pragnesh Gandhi	Advocate	Respondent No. 2 - 3.	
2.	Harmish K. Shah	Advocate	Petitioner	
3.	UMESH VED	IP	RP	Umesh H. Ved

ORDER

Learned Advocate Mr. Harmish Shah present for Applicant. Learned Advocate Mr. Pragnesh Gandhi present for Respondents No. 2 and 3 in IA 405/2017.

RP Mr. Umesh Ved present.

Heard arguments of learned Counsel for Applicant and learned Counsel for Respondents and learned RP.

Order reserved.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 5th day of February, 2018.